

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 08.09.2021 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02.00PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No.17/2021	Devas Multi Media Private Limited Vs Antrix Corporation Limited & anr	Anuradha Dutt Ananth Merathia	Arjun Krishnan Poornima Hatti-R1 K. Ramanamoorthy K Latha Parimalavadhana Sanjay Shorey – R2
2.	Comp App (AT)(CH) No. 24/2021	Devas Employees Mauritius P Ltd V Antrix Corporation Ltd & 2 ors	Anuradha Dutt Ananth Merathia	Arjun Krishnan Poornima Hatti-R1 K. Ramanamoorthy K Latha Parimalavadhana Sanjay Shorey – R2

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By the order of Hon'ble Member (J)

(Chennai Bench)